

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 78/BB/17	-	For hearing	73(4)	Mrs Padmavathy Ramachandran Vs Anytime Medicare Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. PARTHASARATHY. 9341219203	Anytime Medicare Services Pvt Ltd and Director	R. Parthasarathy
2.	AKHILA MS FOR ABHIJIT ATUR 8095677363	Petitioner	Akhila MS

ORDER

Counsel for petitioner is present. Shri R. Parthasarathi, PCS reported that, he would file appearance for the Respondent Company. For filing appearance as well objections/counter, list it on 14/11/2017.


Member (T)


Member (J)